

**Minorities in Assam**

4421. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many people have been murdered, injured and compelled to leave Assam during the last eight months of the agitational movement in Assam; and

(b) what steps have been taken by the Central Government to protect the lives and properties of minorities in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) According to the Assam Government, 152 persons have been murdered since August 1979 till 30th June, 1980 and a large number of people injured. According to the information obtained from West Bengal Government, as on 7-6-1980, there were 6263 persons from Assam in different camps in that State and some had taken shelter with their relatives.

(b) Instructions have been sent to Assam Administration to take all steps to protect the lives and properties of minorities in Assam. The State Government have also issued instructions to the concerned officers to ensure adequate protection to minorities and to firmly deal with any violent activities emphasising quick

detection and arrest of mischief-mongers and others who indulge in violence against persons and properties of others.

**Funds to West Bengal in next 5 year Plan for Industrial Development**

4422. SHRI AMAR ROYPRADHAN: Will the Minister of PLANNING be pleased to state:

(a) whether the Centre has allocated inadequate funds to West Bengal in the next Five Year Plan for its industrial development; and

(b) if so, steps Government propose to take for the industrial development of West Bengal State?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) and (b). The Planning Commission are currently engaged in the preparation of the new Five Year Plan covering the period 1980—85. Central Ministries and State Governments (including West Bengal) have been requested to formulate their proposals. These proposals, when received, will be discussed with them before the finalisation of the Five Year Plan. The question of inadequacy of funds for industrial development in the West Bengal Plan, therefore, does not arise.

**Delay in Launching of Bhaskar-II**

4423. DR. VASANT KUMAR PANDIT: Will the PRIME MINISTER be pleased to state:

(a) whether the programme schedule for launching the Satellite Bhaskara-II in 1981 will be delayed due to insufficient allocations in the budget provisions and constraint on foreign exchange;

(b) whether the cost of Bhaskara-II has accelerated due to sophisticated equipment and costly technology; and